

HIGH COURT OF SIKKIM JUDGES LIBRARY

A BROCHURE



High Court of Sikkim Judges Library has been serving since 1955 from the establishment of the High Court. Hon'ble Judges' Library possesses notable legal documents to cater the need of the Hon'ble Judges and the Courts. The Library works under the guidance of the Hon'ble Library Committee constituted by Hon'ble the Chief Justice. At present, Library functions with a staff strength of 5. Library staff is also deputed in each Court during Court proceedings to provide the cited books and other materials to Hon'ble Judges at the time of hearing in the Courts.

Residential Libraries of Hon'ble the Chief Justice and Hon'ble Judges are also maintained with minimum required books, bare acts and local laws. Online Legal Databases of "SCC Online Web Edition" and "Manupatra Module Full Site" are being subscribed for the use of the Hon'ble the Chief Justice, Hon'ble Judges and Library.

Working Days

Library opens for all working days.

Working Hours

09:45 A.M. TO 5 P.M.

Library Collection

Library is equipped with approximately 17,000 documents [Includes Commentary Books, Bound volumes of Indian and Foreign Journals, Bare Acts (Central and State), Sikkim Government Gazettes, Reference Books and General Books.]

Current Journals

Library is subscribing 21 Journals including one Foreign Journal and one Local Law Journal.

Legal Databases

1. SCC Online Web Edition
2. Manupatra Online

Newspapers & Magazines

Library presently subscribes to 09 Newspapers (08-English and 01-Nepali) and 05 Magazines.

Library Management Software

Hon'ble Judges' Library is using customised KOHA Software provided by the Hon'ble Supreme Court of India. Entry of books and bound volumes of journals is completed and updating from time to time.

Services

High Court Judges' Library provides documentation Service by maintaining index of Acts, Rules, Regulations of local laws published in Sikkim Government Gazettes.

Library provides reference service to the Courts by providing books, citations, bare acts, etc. required for the cases as well as information retrieval from books, journals and internet.

Fresh Arrivals

Library places fresh books before the Hon'ble the Chief Justice and Hon'ble Judges in order to apprise the Hon'ble Judges about the newly purchased books.